

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:69
ANSWERED ON:26.02.2008
LEGISLATION TO REGULATE FOREIGN UNIVERSITIES
Barad Shri Jashubhai Dhanabhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring in legislation to regulate foreign universities in the country;
- (b) if so, the details thereof;
- (c) whether such universities would be amenable to regulation of UGC; and
- (d) the manner in which the proposed legislation will help to ensure the quality of the courses conducted by these universities in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a)to(d): A legislative proposal for regulation of entry and operation of Foreign Educational Institutes in the country is under consideration of the Government.